

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-217**  
IB-3124(ND)/2019

**IN THE MATTER OF:**

Aggarwal Foundry & Engg. Works.

...APPLICANT

**Vs.**

Robbins Tunneling & Trenchless Technology India Pvt. Ltd.

...RESPONDENT

**SECTION**

U/s 9 iBC code 2016

**Order delivered on 10.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Ankit Sharma, Mr. Rakesh Kumar, Advocates

For the Respondent

: Mr. Ajay Sharma, Advocate

For the Intervener

:

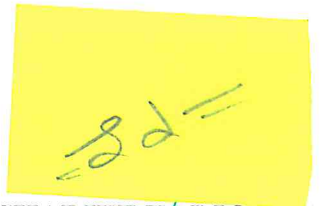
**ORDER**

Counsel for both the sides are present. Counsel for the Corporate Debtor is submitted that parties are engaged in the settlement process and prayed for adjournment. At request, matter stands adjourned.

List on 3<sup>rd</sup> March 2020.



**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

UPASANA